Annexure-7

Name of the corporate debtor: Tayal Foods Limited Date of commencement of CIRP: 03.10.2019 List of creditors as on: 14.12.2020

List of operational creditors (Government dues)

(Amount in Rs)

Sl. No.	Details o	of Claimant	Details of claim received		Details of claim admitted						Amount of contingent	Amount of any mutual dues,		Amount of claim under	Remarks, if any	
	Department	Government	Identifi cation No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable	claim	that may be set- off	admitted	verification	
	1 ,	State Government	NA	18.01.2020	4,57,325	4,57,325	Statutory Dues	NIL	NIL	NO	0%	NIL	NIL	NIL	NIL	
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